IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-476(F	'B)/2017
	Detitions

IN THE MATTER OF:

M/s. Ahulwalia Contracts (India) Ltd.

M/s. Caddie Hotels Pvt. Ltd.

.....Respondent

SECTION: UNDER SECTION 9

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s):

Mr. Rishi Kapoor, Advocate

For the Respondent(s):

ORDER

On the request made by the learned counsel for the petitioner, hearing is deferred to 15.11.2017.

> -Sd-(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

> > (DEEPA KRISHAN) (MEMBER TECHNICAL)

14.11.2017 Vineet